NATIONAL COMPANY LAW APPELLATE TRIBUNAL,

Principal Bench, New Delhi

Review Application No. 02 of 2020 in Company Appeal (AT) (Ins) No. 550 of 2019

IN THE MATTER OF:

S.V.Ramasamy

..Appellant

Vs.

S.Muthu Raju & Anr.

....Respondents

Present

For Appellant: Mr. Abhijeet Sinha and Ms. Aditi Sharma, Advocates

For Respondent :Mr. M.V.Mukunda and Mr. V.Chandrasekaran, Advocates for Respondent No.2

ORDER (Virtual Mode)

07.05.2021: List this Review Application before the appropriate bench on **24.05.2021**.

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra] Member (Technical)